

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA
STARRED QUESTION NO. *128
ANSWERED ON 11th FEBRUARY, 2026

FUNDS FOR LHDCP AND NATIONAL LIVESTOCK MISSION IN KERALA

***128 SMT. JEBI MATHER HISHAM:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) total amount allocated to Kerala under the Annual Action Plan to compensate farmers for livestock culling due to bird flu, African Swine Fever and swine flu in the last three years;
- (b) how much of this allocation has been released year-wise, what amount is pending and the reasons for the delay and timeline for clearance;
- (c) the year-wise details of funds released to Kerala under the Livestock Health and Disease Control Programme (LHDCP) and National Livestock Mission (NLM), along with utilisation certificate status; and
- (d) status of Kerala's LHDCP and NLM project proposals and by when will approvals be granted?

ANSWER

MINISTER FOR FISHERIES, ANIMAL HUSBANDRY & DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 128 FOR REPLY ON 11.02.2026 REGARDING FUNDS FOR LHDCP AND NATIONAL LIVESTOCK MISSION IN KERALA ASKED BY SMT. JEBI MATHER HISHAM:

- (a) and (b) States/ UTs undertake culling only after the confirmed outbreak of Bird Flu (Avian Influenza) and African Swine Fever (ASF), following the procedure prescribed as per the National Action Plans. Accordingly, the State/UT submit the proposal to compensate for the culling undertaken.

The culling compensation is shared by Center and the State in the ratio of 50:50. Center share is approved and released based on the proposal with required details received from the State.

There is no provision of compensation for culling in case of swine flu.

The release of Central share for culling compensation to the State of Kerala during the last three years is placed as Annexure-I.

- (c) During 2024-25, Rs. 1384.46 lakh was released but the state had utilized Rs. 769.24 lakh. The fund released/utilized during the last three years under the Livestock Health & Disease Control Program (LHDCP) and National Livestock Mission (NLM) is placed as Annexure-II.
- (d) Annual Action Plans for LHDCP received from the States/ UTs are examined and approved as per Operational Guidelines and allocation is made as per the fund availability. During 2025-26, under LHDCP, the proposal of State of Kerala has been approved for Rs 1400.14 lakhs. Rs 973.68 lakhs has been released so far and out of which only Rs 388.25 has been utilised.

Under National Livestock Mission (NLM), the proposal of the State of Kerala were considered as per Operational Guidelines and availability of funds. Allocation of Rs. 100.00 lakh was made during 2025-26. Against the allocation, first installment of Rs. 50.00 lakh has been released and only Rs. 25.00 lakh has been utilized by the state of Kerala.

Annexure-I

The amount released as Central share for culling compensation to Kerala for bird flu and African Swine Fever (ASF) during the last three years

(Rs. in lakhs)

Year	Amount released
2022-23	0.00
2023-24	177.59
2024-25	171.91

Annexure-II

The fund released/utilized during the last three years under the Livestock Health & Disease Control Program (LHDCP) for Kerala

(Rs. in Lakhs)

2022-23		2023-24		2024-25	
Released	Utilization	Released	Utilization	Released*	Utilization
86.97	86.97	595.97	595.97	1384.46	769.24

*It includes mother sanction through SNA Sparsh and Assignment through TSA Hybrid.

The fund released/utilized during the last three years under the National Livestock Mission (NLM) for Kerala

(Rs. in lakh)

2022-23		2023-24		2024-25	
Released	Utilization	Released	Utilization	Released	Utilization
0.00	0.00	0.00	0.00	50.00	50.00
